

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/91/2018

Date :28.09.2018

Pursuant to the Govt. Orders No.F.11(3)Judl./2002, dated 07.05.2003 and No.F.26(12)Nyaya/2009 dated 03.05.2010, following Officer is hereby granted **SECOND ASSURED CAREER PROGRESSION** Scale of Civil Judge Cadre i.e. Rs.39530-920-40450-1080-49090-1230-54010 with effect from the date mentioned against his name:-

NAME OF OFFICER	DATE OF GRANT OF ACP-II
SHRI VIRENDRA PRATAP SINGH	12.02.15

BY ORDER,


REGISTRAR GENERAL

No.Estt./RJS/B2(i)/7/2018/10389

Date: 28.09.2018

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. District & Sessions Judge concerned.
12. Concerned officer/Courts/Treasury Officer.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/Service Book Clerk/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell.


REGISTRAR GENERAL